

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/49/IB/2017

PETITION NUMBER

: CP/565/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: AIR CARNIVAL PVT LTD

NAME OF THE RESPONDENT(S)

: MURALI SUNDARAM

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Jayonthi. K. Shah

P. HARIBABU

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Creditor

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ORDER

Counsels for both the parties are present. During the course of arguments, Counsel for the Applicant/Corporate Debtor has suggested that there is every chance of settlement between the parties for which he wants to make a proposal and prayed for time. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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